

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 35
CP No. 129(ND)2012
TA No. 15/2018
Under Section 397-398 of
Companies Act, 1956

In the matter of:

Girdhar Saboo & Anr.

...Petitioner

Versus

Sunstone Engg. Industries Pvt. Ltd.

...Respondent

Due to paucity of time, the matter could not be taken up. Post the matter to
11.05.2021.

Sd-
Assistant Registrar

April 08, 2021
H.M